

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 311/252/PB/2018

In the matter of:

M/s. Technicool Marketing Pvt. Ltd.

....**Appellant**

Vs.

ROC & Another.

....**Respondent**

Under Section: 252

Order delivered on 05.09.2018

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

For the Applicant	: Mr. Tarun Saini, CS Mr. Himanshu Sharma, CS
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Ms. Lakshmi Gurung, Ms. Easha Kadian, Adv.

ORDER

There are no documents in support of the appellant's submissions of carrying out business. Learned Company Secretary requests for further time to file additional documents. Let the same be filed. To come up for further consideration on 25.09.2018.

Mukesh

**Sd/-
(MS. INA MALHOTRA)
MEMBER (JUDICIAL)**

